

**Rulings and Observations
From the Chair
(1952 - 2000)**



**Rajya Sabha Secretariat
New Delhi
July 2001**

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PREFACE

The Presiding Officers of Rajya Sabha – the eminent Chairmen, Deputy Chairmen and Vice-Chairmen – all have handed down landmark rulings and made observations on several subtle constitutional and procedural matters. These rulings and observations are relevant to deal with intricate situations that often occur in the House. The sound understanding of the Presiding Officers of parliamentary rules, procedures and the Constitution, their acumen and ability to strike a chord with different sections of the House during seemingly intractable situations, are clearly reflected in these rulings and observations. This publication contains select rulings and observations covering a period of nearly five decades beginning from 1952.

The rulings and observations have been culled from the debates of Rajya Sabha from time to time by the Reporters Service, the Interpreters Service and the Research Service. In compiling these rulings and observations, as also editing them, I was assisted by a team of officers belonging to the Research and Library Service. For the sake of convenience, rulings of similar nature have been grouped together under one broad heading. Where there are many rulings under a given heading, these have been classified further under specific sub-headings. The source of the rulings and observations has been indicated in each case so that the reader may look for the relevant debates to get a comprehensive idea of the process that led to a particular ruling or observation.

The detailed index provided at the end of the publication will enable the reader to retrieve easily the desired ruling or observation.

I need hardly say that the rulings and observations made in the vast realm of parliamentary procedure hold immense significance and serve as a guide during crucial moments in the House. I hope Members of Parliament and others, having interest in procedural matters concerning Parliament, will find this publication useful.

New Delhi ;
July 21, 2001.

R. C. TRIPATHI,
Secretary-General.

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